Annexure-8 Name of the corporate debtor: Suman Villas Private Limited ; Date of commencement of CIRP: 08.04.2022; List of creditors as on: 01.07.2022 List of operational creditors (Other than Workmen and Employees and Government Dues)

| | List of operational creditors (Other than workmen and Employees and Government Dues) | | | | | | | | | | | | | |
|-------|--|---------------------------|----------------|---------------------------|---------------|------------|---------|--------------|------------|------------|-----------------|--------------------|-----------------|--|
| SI. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of | Amount | Amount of claim | Amount of claim | Remarks, if any | |
| No | | | | | | | | | contingent | of any | not admitted | under verification | | |
| | | Date of | Amount claimed | Amount of | Nature of | Amount | Whether | % of voting | claim | mutual | | | | |
| | | receipt | | claim admitted | claim | covered by | related | share in CoC | | dues, that | | | | |
| | | | | | | guarantee | party? | | | may | | | | |
| | | | | | | | | | | beset- off | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| 1 | Vinod Arora & Co. | | 8,29,693 | - | Audit Service | No | No | 0.00 | Nil | No | | 8,29,693 | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| TOTAL | | | 8,29,693 | - | | | | 0.00 | | | - | 8,29,693 | | |